

HARYANA VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 16th March, 2011.

No. HVS-LA-35/2011/21 The following order by the Governor of Haryana dated the 15th March, 2011 is published for general information :-

“I, JAGANNATH PAHADIA, GOVERNOR OF HARYANA IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF SUB-CLAUSE (a) OF CLAUSE (2) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, DO HEREBY PROROGUE THE HARYANA VIDHAN SABHA.

DATED, CHANDIGARH,
THE 15TH MARCH, 2011

JAGANNATH PAHADIA
GOVERNOR OF HARYANA.”.

SUMIT KUMAR,
SECRETARY.

Endst. No. HVS-LA-35/2011/ **3606**
2011.

Dated Chandigarh, the 16th March,
2011.

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24. The Director, Public Relations Department, Haryana, Chandigarh;
25. All Press Representatives accredited to the Haryana State;
26. The Secretary to Governor, Haryana, Chandigarh;
27. The Accountant General (Audit) , Haryana, Chandigarh; and
28. The Advocate General, Haryana, Chandigarh,

for information.

SECRETARY.